## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA SR No. 3978/252/HDB/2017
NAME OF THE COMPANY	Intelligent Learning System Pvt Ltd
NAME OF THE PETITIONER(S)	Intelligent Learning System Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

## Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
counted fol Petitionen	CShilpatsa@gmail.com	Step
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	counted for	counted for coshipartsa@gmail.com

## Counsel for Respondent(s):

## <u>ORDER</u>

Heard. Ms.C.Shilpa, Ld. Counsel for Petitioner and none appeared for Respondent.

The Ld. Counsel for Petitioner has complied all objections raised by the office. Case is posted to 29.11.2017.

Member (T)

Member (J)